

**HIGH COURT OF SIKKIM
GANGTOK**

Ref No: F/HCS/Judl

Dated:01.06.2019

NOTICE

Learned Counsel of the Bar are informed that the following oldest cases will be listed in the month of June and July, 2019 for final hearing:-

Sl.No.	Case No.	Parties Name
1	WP(C)/48/2014	Ms Teesta Rangit Pvt. Ltd. & Another v/s Union Of India And Ors
2	WP(C)/49/2014	Ms Envision Pvt. Ltd & Another v/s Union of India And Ors.
3	WP(PIL)/9/2016	Re Pipon And Gambos Of Lachen Dzomsa v/s
4	CrI. A./30/2016	Renu Meena v/s State Of Sikkim and Ors.
5	WP(PIL)/18/2010	Court On Suo Motu v/s The Secretary, Ministry Of Surface Transport and Ors
6	WP(PIL)/1/2015	IN RE HIGH COURT OF SIKKIM v/s
7	WA/2/2015	Rajendra Prasad v/s Sikkim University and Ors.
8	WP(PIL)/6/2015	Biraj Adhikari v/s State Of Sikkim and Ors
9	CrI. A./4/2016	State Of Sikkim v/s Sashidhar Sharma
10	WP(C)/20/2016	Y. t. lepcha v/s State Of Sikkim and Ors
11	RFA/5/2015	Devi Maya Chettri v/s Lall Bahadur Chettri and Ors.
12	RFA/4/2016	Mr. Rajendra Chettri v/s Mrs. Devi Maya Chettri and Ors.
13	RSA/3/2016	Chewang Dorjee Bhutia v/s Ruth Haleem @ Ruth Kathak Lepcha and Ors.
14	RFA/11/2017	Devi Maya Chettri v/s Lall Bahadur Chettri and Ors.
15	WP(C)/52/2016	Ruth Karthak Lepchani v/s D.C,South, Namchi,South Sikkim
16	WP(C)/57/2015	Mr. Nar Bahadur Gurung v/s State Of Sikkim and Ors.
17	WP(C)/8/2016	Ganga Maya Gurung v/s State Of Sikkim and Ano.
18	WP(C)/30/2016	Sushil Pradhan & Ors. v/s State Of Sikkim and Ors.

19	RFA/9/2016	Joy Bells School Authority v/s Tsewang Gyatso Kaleon and Ors.
20	CO/1/2016	Tsewang Gyatso Kaleon v/s Althea Joy Singh and Ors.
21	Arb.A./2/2016	State Of Sikkim AND ANR. v/s Ms Tashi Delek Gaming Solutions Pvt. Ltd.
22	WP(C)/60/2016	Sikkim Students Welfare Association of Chandigarh v/s State Of Sikkim and Ors.
23	RFA/20/2016	The Secretary, Forest, Environment and Wildlife Management Department and Ors. v/s Nuk Tshering Bhutia
24	WP(C)/65/2016	Sikkim Manipal University v/s Union Of India and Ors.
25	WP(C)/66/2016	Yogen Ghatani & Ors. v/s State Of Sikkim and Ors.
26	CRL. REV. P/8/2015	Radhey Shyam Swami v/s Jagat Singh Singhi
27	CRL. REV. P/1/2016	Jagat Singh Singhi v/s Radhey Shyam Swami and another
28	CrI. A./27/2016	Amrit Singhi v/s Radhey Shyam Swami
29	CrI. A./26/2016	Amrit Singhi v/s Radhey Shyam Swami
30	CRL.A/10/2017	Amrit Singhi v/s Radhey Shyam Swami
31	RFA/5/2016	Bishnu Prasad Bhagat. v/s Prakash Basnett.
32	RFA/17/2016	Rajen Sharma v/s Raj Kumar Agarwal
33	WP(C)/55/2016	Pratap Singh Tamang v/s State Legislative Assembly Secretariat, slas and Anr.
34	WP(C)/54/2016	Benup Dhakal & Ors. v/s Union Of India and Ors.

Learned Counsel are requested not to seek adjournment in these cases.

By Order.



REGISTRAR GENERAL